DELHI LEGISLATIVE ASSEMBLY Bulletin Part-I

(Brief summary of proceedings)

Tuesday, 16th March 2010/ Phalgun 25, 1931(Saka)

No. 27	2.00 PM	Dr. Yoganand Shastri , Hon'ble Speaker in Chair
	2.00 1 111	Di. Toganana Shastii, non bie Speaker in Chan
1.	2.02 PM	Prof. Vijay Kumar Malhotra, Leader of Opposition desired to know about the fate of his adjournment Motion given under rule-59. Other Members of Bhartiya Janta Party stood up their seats and raised the issue of price hike and raised slogans & disturbed the proceedings of the House.
2.	2.12 PM	Due to disturbance of the proceedings of the House the Chair
		adjourned the House for twenty minutes.
3.	2.35 PM	House reassembled.
4	0.06 DM	Hon'ble Speaker in Chair.
4.	2.36 PM	Pandemonium contd The Members of Opposition came into the well of the House and raised slogans in the well. The Chair requested to the Members to take their seats. Members of the Opposition continued pandemonium in the House. The Chair adjourned the House for thirty minutes.
5.	3.15 PM	House reassembled. Hon'ble Speaker in Chair.
6.	3.16 PM	The Chair stated that the Business Advisory Committee decided that the Motion of Thanks on the L.G. Address be moved today and being the Budget Session, the Members of the House may also raise this issue during the discussion on the Motion of Thanks on the L.G. Address and Budget. Members of Opposition continued pandemonium.
7.	3.25 PM	Due to disturbance of the proceedings of the House the Chair adjourned the House for one hour.
8.	4.30 PM	House reassembled. Hon'ble Speaker in Chair. Pandemonium contd
9.	4.35 PM	Due to disturbance of the proceedings of the House the Chair adjourned the House for one hour.
10.	5.35 PM	House reassembled. Hon'ble Speaker in Chair. Pandemonium contd
11.	5.36 PM	Presentation of Reports: 1. Shri Kanwar Karan Singh presented the Fourth Report of Business Advisory Committee.

2. Shri Rajesh Jain presented the Third Report of Committee on

Private Member's Bills & Resolutions.

12. 5.37 PM

Papers laid on the Table:

- (I). Smt. Sheila Dikshit, Chief Minister laid the Copy of the Annual Audit Report for the Year 2007-08 of Guru Gobind Singh Indraprastha University (English & Hindi Version).
- (II). Shri Mangat Ram Singhal, Minister of Labour laid the copies of the following notifications (English & Hindi Version):
 - (i) Notifications No. F. 19/(8)/CIS/04/3497 DT. 24.12.09 regarding Delhi Shops and Establishment Act 1954.
 - (ii) Order No. F. 12(142)/02/MW Lab/5573 Dt. 9.3.10 regarding Minimum Rates of Wages w.e.f. 1.02.2010

13. 5.38 PM

Motion of Thanks on Lt. Governor's Address

Smt. Barkha Singh moved the following Motion:-

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15th March, 2010".

14. 5.40 PM

House adjourned upto 2.00 PM on 17th March 2010.

Delhi 16th March, 2010 Siddharath Rao Secretary